

MINUTES OF THE MEETING NO. 04 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.10.2020 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No. 04 (2020-21) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 22.10.2020 at 3:00, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Yogesh Kumar, JSO, DoAH&D
- iii. Shri. Adhir Kumar Malik, Under Secretary, Ministry of Mines
- iv. Representatives from Central Silk Board

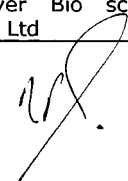
In attendance:

- i. Shri Nitish Suri, Dy. DGFT
- ii. Shri Ram Paul Singh, FTDO

3. **Altogether 87 applications (including 67 deferred cases) were considered by the EFC, out of which 26 cases were approved, including 11 case were approved on post facto basis, 3 cases were rejected & closed and remaining 58 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited.** The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	Bayer Bio science Pvt Ltd	50650/AM21	Hybrid Rice (Paddy) seeds	16.07.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-136/2019-SD.IV (256TH EXIM-Export-17) dated 21.09.2020 for export of 405 MT Hybrid Rice (Paddy) seeds to Nepal by Bayer Bio science Pvt Ltd
2.	Bayer Bio science Pvt Ltd	50651/AM21	Hybrid Rice (Paddy) seeds	16.07.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.Mno.1-136/2019-SD.IV(256TH EXIM-Export-16) dated 21.09.2020 for export of 385 MT Hybrid Rice (Paddy) seeds to Nepal by Bayer Bio science Pvt Ltd



3.	Bayer Bio science Pvt Ltd	50653/AM21	Hybrid Rice (Paddy) seeds	17.07.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-136/2019-SD.IV (256TH EXIM-Export-18) dated 21.09.2020 for export of 100 Kg Hybrid Rice (Paddy) seeds to Mozambique by Bayer Bio science Pvt Ltd
4.	Bayer Bio science Pvt Ltd	50681/AM21	Hybrid Rice (Paddy) seeds	24.07.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-137/2020-SD.IV (257TH EXIM-Export-33) dated 21.10.2020 for export of 200 MT Hybrid Rice (Paddy) seeds to Phillipines by Bayer Bio science Pvt Ltd
5.	SP Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW
6.	PHI Seeds Pvt Ltd	51068/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-137/2020-SD.IV (257TH EXIM-Export-26) dated 21.10.2020 for export of 200 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by PHI Seeds Pvt Ltd
7.	PHI Seeds Pvt Ltd	51069/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-137/2020-SD.IV (257TH EXIM-Export-27) dated 21.10.2020 for export of 160 Kgs Hybrid Rice (Paddy) seeds to Myanmar by PHI Seeds Pvt Ltd
8.	Seedworks International Pvt Ltd	51070/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
9.	Seedworks International Pvt Ltd	51071/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Approved on the basis of Comments



					/ NOC received from D/o AC&FW vide O.M no. 1-137/2020-SD.IV (257TH EXIM-Export-24) dated 21.10.2020 for export of 3250000 Kgs Hybrid Rice (Paddy) seeds to Phillipines by Seedwork International Pvt Ltd
10.	PHI Seeds Pvt Ltd	51072/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-137/2020-SD.IV (257TH EXIM-Export-28) dated 21.10.2020 for export of 40 Kgs Hybrid Rice (Paddy) seeds to Egypt by PHI Seeds Pvt Ltd
11.	PHI Seeds Pvt Ltd	51087/AM21	Hybrid Rice (Paddy) seeds	28.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-137/2020-SD.IV(257TH EXIM-Export-25) dated 21.10.2020 for export of 6380 Kgs Hybrid Rice (Paddy) seeds to Indonesia by PHI Seeds Pvt Ltd
12.	Savannah Seeds Private Limited	51091/AM21	Hybrid Rice (Paddy) seeds	01.09.2020	Deferred due to want of clarification from firm regarding applied quantity .
13.	Shree Ganpati Traders	51156/AM21	Non Basmati Rice Paddy Other than seed quality	10.09.2020	Deferred due to want of comments / NOC from DoAC&FW
14.	Laxmi Rice Mill	51157/AM21	Non Basmati Rice Paddy Other than seed quality	10.09.2020	Deferred due to want of comments / NOC from DoAC&FW
15.	Badri Narayan Shah/ M/s. Maa Jagdamba Traders	51162/AM21	Non Basmati Rice Paddy Other than seed quality	11.09.2020	Deferred due to want of comments / NOC from DoAC&FW

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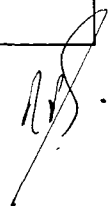
16.	RK BK Trading Company	51166/AM21	Non Basmati Rice Paddy Other than seed quality	17.09.2020	Deferred due to want of comments / NOC from DoAC&FW
17.	Bayer Bio science Pvt Ltd	51168/AM21	Hybrid Rice (Paddy) seeds	19.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no1-137/2020-SD.IV (257TH EXIM-Export-32) dated 21.10.2020 for export of 7300 MT Hybrid Rice (Paddy) seeds to Phillipines by Bayer Bio science Pvt Ltd
18.	Bayer Bio science Pvt Ltd	51169/AM21	Hybrid Rice (Paddy) seeds	19.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-137/2020-SD.IV(257TH EXIM-Export-31) dated 21.10.2020 for export of 4000 Kgs HybridRice (Paddy) seeds to Malaysia by Bayer Bio science Pvt Ltd
19.	Bayer Bio science Pvt Ltd	51170/AM21	Hybrid Rice (Paddy) seeds	19.09.2020	Deferred due to want of comments / NOC from DoAC&FW
20.	Bayer Bio science Pvt Ltd	51171/AM21	Hybrid Rice (Paddy) seeds	19.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-137/2020-SD.IV (257TH EXIM-Export-30) dated 21.10.2020 for export of 8000 Kgs Hybrid Rice (Paddy) seeds to Nigeria by Bayer Bio science Pvt Ltd



21.	Mahyco Pvt Ltd	51173/AM21	INDIAN PLANTING SEEDS, SEEDS FOR SOWING ONLY HY. PADDY	21.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-135/2019-SD.IV(255 TH EXIM-Export-25) dated 25.08.2020 for export of 500 MT Hybrid Rice (Paddy) seeds to Bangladesh by Mahyco Pvt Ltd
22.	Mahyco Pvt Ltd	51174/AM21	INDIAN PLANTING SEEDS, SEEDS FOR SOWING ONLY HY. PADDY	21.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-135/2019-SD.IV (255 TH EXIM-Export-26) dated 25.08.2020 for export of 80 MT Hybrid Rice (Paddy) seeds to Bangladesh by Mahyco Pvt Ltd
23.	Shiv Shakti Enterprises	51175/AM21	Non Basmati Rice Paddy Other than seed quality	23.09.2020	Deferred due to want of comments / NOC from DoAC&FW
24.	Nav Durga Mini Rice Mill	51179/AM21	Non Basmati Rice Paddy Other than seed quality	24.09.2020	Deferred due to want of comments / NOC from DoAC&FW
25.	Ganpati Enterprises/Sanni Kumar	51181/AM21	Non Basmati Rice Paddy Other than seed quality	29.09.2020	Deferred due to want of comments / NOC from DoAC&FW
26.	MaaVindhya Vasini Food Grain Agency/ Ram Gopal Tiwari	51182/AM21	Non Basmati Rice Paddy Other than seed quality	29.09.2020	Deferred due to want of comments / NOC from DoAC&FW



27.	Indo-American Hybrid Seeds India Pvt Ltd	51188/AM21	Hybrid Rice (Paddy) seeds	01.10.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-135/2019-SD.IV (255 TH EXIM-Export-22) dated 25.08.2020 for export of 50000 kg Hybrid Rice (Paddy) seeds to Bangladesh by Indo-American Hybrid Seeds India Pvt Ltd
28.	Ritesh Kumar Vishwakarma	51191/AM21	Non Basmati Rice Paddy Other than seed quality	02.10.2020	Deferred due to want of comments / NOC from DoAC&FW
29.	Ma Laxmi Traders	51192/AM21	Non Basmati Rice Paddy Other than seed quality	03.10.2020	Deferred due to want of comments / NOC from DoAC&FW
30.	Abdul Wadud Sarkar	51203/AM21	Onion Seeds	08.10.2020	Deferred due to want of comments / NOC from DoAC&FW
31.	Arvind kumar	51204/AM21	Non Basmati Rice Paddy Other than seed quality	08.10.2020	Deferred due to want of comments / NOC from DoAC&FW
32.	Madhu Sudan Roy	51208/AM21	Non Basmati Rice Paddy Other than seed quality	11.10.2020	Deferred due to want of comments / NOC from DoAC&FW
33.	Hans Corporation	51209/AM21	Non Basmati Rice Paddy Other than seed quality	13.10.2020	Deferred due to want of comments / NOC from DoAC&FW



34.	Hari Shankar Prasad	51210/AM21	Non Basmati Rice Paddy Other than seed quality	15.10.2020	Deferred due to want of comments / NOC from DoAC&FW
35.	Abhishek Traders	51212/AM21	Non Basmati Rice Paddy Other than seed quality	19.10.2020	Deferred due to want of comments / NOC from DoAC&FW
Department of Animal Husbandry and Dairying					
36.	JP Flour Mills Pvt Ltd	50192/AM20	Wheat Bran	25.11.2019	Based on the comments received from D/oAH&D vide their O.M No. 110102(1)/3/2017-Trade dated 30.09.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
37.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAH&D-Last Deferment
38.	Narwal Dairy Farm	50261/AM21	Live animal Murrah Milking Buffaloes with calf Live animal Murrah Buffalo Bull	24.02.2020	Deferred due to want of comments / NOC from DoAH&D-Last Deferment
39.	Papai Enterprises	50518/AM21	Wheat Bran	18.06.2020	Deferred due to want of comments / NOC from DoAH&D
40.	Kamalabari Pvt Ltd	51056/AM21	Brans Sharps and other residues of wheat	11.08.2020	Based on the comments received from D/o AH&D vide their O.M No. 110102(1)/3/2017-Trade dated 30.09.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
41.	Asadul Pretty Traders	51066/AM21	WHITE BULLS = 6PCS . RED SINDHI BULLS =4 PCS	19.08.2020	Deferred due to want of comments / NOC from DoAH&D

42.	Siddeswari Enterprise	51076/AM21	Wheat Bran	26.08.2020	Based on the comments received from D/o AH&D vide their O.M No. 110102(1)/3/2017-Trade dated 30.09.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
43.	SM Biotech	51090/AM21	Wheat Straw	31.08.2020	Based on the comments received from D/o AH&D vide their O.M No. 110102(1)/3/2017-Trade dated 30.09.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
44.	Debendra Nath Ghosh	51095/AM21	Wheat Bran	02.09.2020	Based on the comments received from D/o AH&D vide their O.M No. 110102(1)/3/2017-Trade dated 13.10.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
45.	Shanta Enterprises Pvt Ltd	51196/AM21	Wheat Bran	06.10.2020	Deferred due to want of comments / NOC from DoAH&D
46.	Paritosh Biswas	51197/AM21	Wheat Bran	06.10.2020	Deferred due to want of comments / NOC from DoAH&D
47.	Kaira District Co-operative milk producers Union	51207/AM21	Frozen Bovine Semens -Sahiwal Packed in frozen form	10.10.2020	Deferred due to want of comments / NOC from DoAH&D
Ministry of Environment Forest and Climate Change					
SU Division					
48.	Rural Artisans Craft Center	50225/AM20	Red sanderswood- Handicraft items -pattaland	24.12.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division) -Last Deferment
49.	Pisces Corporation	50241/AM20	Redsanders wood -VAP- Confiscated	04.02.2020	Closed. The applicant has withdrawn the

					application.
50.	Pisces Corporation	50242/AM2 0	Sawn Timber - Confiscated	04.02.2020	Closed as firm is not responsive to the queries raised by DGFT.
51.	Pisces Corporation	50243/AM2 0	Red sanderswood- Logs - Confiscated (U.P)	04.02.2020	Deferred. Since the matter is regarding notifying the additional quota for UP, the case to be examined on file.
52.	Raati Rajan Impex	50526/AM2 1	Redsanders wood in VAP form-Pattaland	25.06.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
53.	MK International Relaty Private Limited	50714/AM2 1	Redsanders wood in Log form-Pattaland	26.07.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
54.	Pisces Corporation	50734/AM2 1	Red sanderswood- Logs - Confiscated (U.P)	01.08.2020	Deferred. Since the matter involves notifying the additional quota for UP, the case to be examined on file.
55.	Pisces Corporation	50735/AM2 1	Red sanderswood-Chips powder-confiscated	01.08.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
56.	Pisces Corporation	50736/AM2 1	Red sanderswood-VAP-confisacated	01.08.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
57.	MMTC Ltd	51161/AM2 1	Red sanderswood-Log Form-confiscated	11.09.2020	Based on the comments received from M/o EF&CC (SU Div.) vide their O.M No. 5-9/2019-SU dated 12.10.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58.	Raati Rajan Impex	51180/AM2 1	Redsanders wood in VAP form-Pattaland	27.09.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
Ozone Cell					
59.	Gujarat Fluoro Chemical Limited	51059/AM2 1	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses)	14.08.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
60.	Gujarat Fluoro Chemical Limited	51060/AM2 1	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) for Feedstock Application	14.08.2020	Based on the comments received from M/o EF&CC (Ozone Cell) vide their O.M No. 11/4/2021-OC dated 01.10.2020 export license was

					issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
61.	Gujarat Fluoro Chemical Limited	51061/AM2 1	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22)	14.08.2020	Based on the comments received from M/o EF&CC (Ozone Cell)vide their O.M No. 11/4/2021-OC dated 01.10.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
62.	Gujarat Fluoro Chemical Limited	51100/AM2 1	ASAHIKLIN AK-225 (HCFC- 225 ca/cb)	05.09.2020	Based on the comments received from M/o EF&CC (Ozone Cell)vide their O.M No. 11/18/2018-OC dated 30.09.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
63.	Gujarat Fluoro Chemical Limited	51101/AM2 1	BROMOTRIFLUOROMETHANE/HALON - 1301 (FEEDSTOCK USE)	05.09.2020	Based on the comments received from M/o EF&CC (Ozone Cell)vide their O.M No. 11/17/2021-OC dated 29.09.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
64.	SRF Limited	51205/AM2 1	Monochloro Di-Fluoro Methane	09.10.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
65.	Navin Fluorine International Limited	51213/AM2 1	Monochloro Di-Fluoro Methane	17.10.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
Wildlife Division					
66.	Serum Institute of India Pvt Ltd	51064/AM2 1	Vero Cell Line CCL-81 Vero Cell Line CCL	17.08.2020	Deferred due to want of comments / NOC from MoEF&CC (WL Div)

Ministry of Textiles					
67.	National Silkworm Seed Organization	50285/AM2 1	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles.
68.	National Silkworm Seed Organization	51092/AM2 1	Live silkworm eggs bivoltine	02.09.2020	Based on the comments received from Ministry of Textiles vide their O.M No. 25022/6/2017-Silk dated 01.10.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
Ministry of Petroleum & Natural Gas					
69.	Spice Jet	50725/AM2 0	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG
70.	Godavari Biorefineries Limited	50881/AM2 0	99.5% MIN Ethanol	18.03.2020	Deferred due to want of comments/NOC from MoPNG
71.	Godavari Biorefineries Limited	50911/AM2 0	Ethanol- HDPE 200LIT	19.03.2020	Deferred due to want of comments /NOC from MoPNG
72.	Nagindas Hiralal Bhayani	50992/AM2 0	Ethanol 99.50% / Ethyl Alcohol	20.03.2020	Deferred as clarification sought from MoPNG wrt to application is awaited
73.	Radico NV Distilleries Maharashtra Ltd	50711/AM2 1	DENATURATED ENA (ETHYL ALCOHOL)	25.07.2020	Deferred due to want of comments /NOC from MoPNG
74.	Adorn Infra Energy Pvt Ltd	51077/AM2 1	DENATURED ETHANOL IT IS USED IN VARIOUS INDUSTRIES	26.08.2020	Deferred due to want of comments /NOC from MoPNG
75.	AL Sucrose Corporation	51088/AM2 1	DENATURED ETHYL ALCOHOL	28.08.2020	Deferred due to want of comments /NOC from MoPNG
76.	Yuyu Medimpex Pvt. Ltd	51160/AM2 1	DENATURED ETHANOL	11.09.2020	Rejected/Closed by the EFC as per the comments received MoPNG vide O.M P-12109(11)/18/2020 -Supply (E-33857) dated 28.09.2020
Ministry of Mines					
77.	Kings Metals & Alloys Madras Limited	50193/AM2 0	River sand	26.11.2019	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of

					Mines was issued on 01.10.2020 for expediting their comments in the case.
78.	Mata Amritananda Mayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case
79.	Real Minerals India Pvt Ltd	50643/AM20	Raw Silica Sand	09.07.2020	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case
80.	Ishita Enterprise	50658/AM20	PYROPHYLLITE BOLDER (LOOSE)	20.07.2020	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case
81.	Asahi Modi Materials Pvt Ltd	50832/AM20	SILICA SAND	07.08.2020	Deferred due to want of comments /NOC from Ministry of Mines
82.	JVC India	50174/AM21	Playground Sand	08.05.2020	Deferred due to want of comments /NOC from Ministry of Mines
DPIIT					
83.	Tarsons Products Private Limited	50524/AM21	CRYOGENIC VIAL CENTRIFUGE TUBE 15ML	23.06.2020	Deferred due to want of comments /NOC from DPIIT. A D.O letter was sent to DPIIT on 01.10.2020. EFC decided to issue a reminder vide O.M for expediting their comments in the case.
84.	RAS Lifesciences Pvt Ltd	50644/AM21	DNA Polymerase	13.07.2020	Deferred due to want of comments /NOC from DPIIT. EFC decided to issue a reminder vide O.M for expediting their comments in the case

85.	CML Biotech Pvt Ltd	51067/AM2 1	FLOCCULATED NYLON NASAL SWAB IN PP TUBE	21.08.2020	Deferred due to want of comments /NOC from DPIIT. EFC decided to issue a reminder vide O.M for expediting their comments in the case
86.	Tarsons Products Private Limited	51123/AM2 1	CRYOGENIC VIAL & CENTRIFUGE TUBE 15ML	08.09.2020	Deferred due to want of comments /NOC from DPIIT
87.	Kriya Medical Technologies Pvt Ltd	51212/AM2 1	Swabs Sterile synthetic fibre swabs (Nylon, Polyamide)	15.10.2020	Deferred due to want of comments /NOC from DPIIT

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
